

Annexure - 2
Name of the corporate debtor : Unik Bazar Limited
Date of commencement of CIRP : 24th November, 2022
List of creditors as on 08.02.2023

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	Amount in Rs.
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Camel Farms and Finance Private Limited	02.01.2023	104,819,895	-	Unsecured	-	Yes	0%	-	-	104,819,895	-	Documents in support of the claim including copies of the registered contract or agreement entered into between the parties for availing loan, approval of the Board of Directors of both the companies in terms of inter corporate loan, purpose of payment, confirmation from the corporate debtor and other relevant details is not submitted by the FC. So, the claim is not admitted.	
2	Spade Farms and Finance Private Limited	02.01.2023	903,000	-	Unsecured	-	Yes	0%	-	-	903,000	-	Documents in support of the claim including copies of the registered contract or agreement entered into between the parties for availing loan, approval of the Board of Directors of both the companies in terms of inter corporate loan, purpose of payment, confirmation from the corporate debtor and other relevant details is not submitted by the FC. So, the claim is not admitted.	
3	Morari Commercial Private Limited	02.01.2023	12,354,516	12,354,516	Unsecured	-	Yes	0%	-	-	-	-	As per the documents available and claim submitted by the FC, it appears that the director of FC had been a director in the Corporate Debtor during the period 2020 - 2021. Also, that the property situated at A-17, Sector 60, Noida was owned by Sam Industrial Enterprises Pvt. Ltd, (another related party entity of the CD) has been acquired by director of FC through another group company during the tenure of directorship in the corporate debtor. It also appears that the said property was mortgaged with the Punjab National Bank at the time the sale deed was registered in favour of Camel Farms & Finance Limited. The said mortgage continued till July, 2022 even after the registry of conveyance deed. In order to get release of the said property it has been swapped with another property, which also belongs to the director and thier family of the FC. On perusal of the documents submitted by the Secured FC i.e. Punjab National Bank with their claim, it appears that the Bank has considered the father of the director of the FC as the key person behind the corporate debtor and he is involved in policy decisions of the corporate debtor. It also may be noted that an EGM was called on 14th December, 2020 on the requisition of FC and it has been mentioned in the notice that the director of the FC are holding more than 62% voting shares in the corporate debtor. It is also important to mention here that the corporate debtor has not filed the annual return for the FY-2020-21 and FY2021-22 and as such the updated shareholding patterns are not available nor the same has been filed. Under the circumstances, the claim has been considered as a claim from a related party.	
4	AVI Overseas Private Limited	02.01.2023	34,717,970	-	Unsecured	-	Yes	0%	-	-	34,717,970	-	Documents in support of the claim including copies of the registered contract or agreement entered into between the parties for availing loan, approval of the Board of Directors of both the companies in terms of inter corporate loan and other relevant details is not submitted by the FC. So, the claim is not admitted.	
5	SAM Industrial Enterprises Limited	02.01.2023	20,050,000	-	Unsecured	-	Yes	0%	-	-	20,050,000	-	Documents in support of the claim including copies of the registered contract or agreement entered into between the parties for availing loan, approval of the Board of Directors of both the companies in terms of inter corporate loan and other relevant details is not submitted by the FC. So, the claim is not admitted.	
	Total		172,845,381	12,354,516		-			-	-	160,490,865	-		